

Rules, 1974, published in Notification No. GHKH-51: 74-PRF-1973-74-354P in Gujarat Government Gazette dated the 4th April 1974, under sub-section (1) of section 22 of the Gujarat Private Forests (Acquisition) Act, 1972 read with clause (c) (iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat. [Placed in Library. See No. LT-6899/74].

MERCHANT SHIPPING (FIRE APPLIANCES) AMDT. RULES, 1974, GUJARAT GOVT. NOTIFICATIONS UNDER GUJARAT CARRIAGE OF GOODS TAXATION ACT, 1962 AND MOTOR VEHICLES ACT, 1939 AND STATEMENTS

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table:—

(1) A copy of the Merchant Shipping (Fire Appliances) Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 374 in Gazette of India dated the 6th April, 1974, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-6900/74].

(2) (i) A copy of Gujarat Government Notification No. GH/G/323/MTA/1773/7052/E (Hindi and English versions) published in Gujarat Government Gazette dated the 10th December, 1973, under sub-section (2) of section 31 of the Gujarat Carriage of Goods Taxation Act, 1962, read with clause (c) (iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the

above Notification [Placed in Library. See No. LT-6901/74].

(3) (i) A copy each of the following Gujarat Notifications (Hindi and English versions) under sub-section (3) of section 133 of the Motor Vehicles Act, 1939 read with clause (c) (iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat:—

(a) The Bombay Motor Vehicles (Gujarat Fourth Amendment) Rules, 1973, published in Notification No. G|G|73|190/MVR, 1073/494-1-E in Gujarat Government Gazette dated the 20th July, 1973.

(b) The Bombay Motor Vehicles (Gujarat Second Amendment) Rules, 1973 published in Notification No. G|G|73|188| MVR-1073/2969-E in Gujarat Government Gazette dated the 26th July, 1973.

(c) The Bombay Motor Vehicles (Gujarat Amendment) Rules, 1973, published in Notification No. G|G|73|310|MVR|1067| 7152-E, in Gujarat Government Gazette dated the 28th November, 1973.

(ii) A statement (Hindi and English versions) showing reasons for laying the above Notifications. [Placed in Library. See No. LT-6902/74].

12.34 hrs.

SYNOPSIS OF PROCEEDINGS OF COMMITTEE 'E' ON DRAFT FIFTH FIVE YEAR PLAN

SHRI P. VENKATASUBBAIAH (Nandyal): I beg to lay on the Table Synopsis of Proceedings of